

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 10/RP/2024**

Subject : Review of the Commission's order dated 11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Petitioner : NTPC Ltd.

Respondents : WBSEDCL and 5 ors.

Date of Hearing : **8.10.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri. Karthikeyan, Advocate, NTPC

**Record of Proceedings**

At the outset, learned proxy counsel for the Petitioner prayed for adjournment on the ground of the non-availability of the arguing counsel. Considering the said request, the Commission adjourned the hearing of the review petition.

2. The Review Petition will be listed for hearing on **23.10.2024** along with Review Petition No. 12/RP/2024.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

